1	2	3	4	5	6	7	8
21	Australia	18	28	12	14	13	85
22	Germany	22	27	16	7	10	82
23	Canada	19	17	15	32	33	116
24	Finland	9	5	5	4	5	28
25	Malaysia	0	0	0	1	1	2
26	Ireland	0	1	5	2	3	11
27	Ice Land	1	2	0	3	1	7
28	Bahrain	0	4	0	0	0	4
29	Zimbabwe	0	0	1	0	0	1
30	Luxemberg	1	5	0	4	1	11
31	Philippines	1	0	0	0	0	1
32	Hong Kong	1	3	1	0	0	5
33	Tanzania	1	0	0	0	0	1
34	Botswana	-	1	0	0	0	1
35	Scotland	-	1	0	0	0	1
36	Nigeria	0	0	0	1	0	1
37	Jakarta	0	0	0	1	0	1
	Total	867	852	770	821	666	3976

Wastage of foodgrains, fruits and vegetables

*213. SHRI K.N. BALAGOPAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is aware about the wastage of huge quantities of foodgrains, fruits and vegetables in the country because of lack of proper processing facilities;

(b) the details of the schemes introduced for food processing and their progress; and

(c) the details of the schemes sanctioned for Kerala and whether that State would be selected for establishing a Mega Food Park?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. It has been estimated by studies conducted by various stakeholders that Rs. 30,000 crores worth of agricultural produce is wasted every year for want of basic infrastructure in the country.

(b) The Ministry has been implementing various plan schemes, namely (i) Scheme for Infrastructure Development with major components *i.e.* Mega Food Park, Cold Chain, Value Addition & Preservation Infrastructure and Modernization of Abattoirs, (ii) Scheme for Technology Upgradation/ Establishment/ Modernisation/ of Food Processing Industries, (iii) Scheme for Quality Assurance, Codex Standards and R&D, (iv) Scheme for Upgradation of Quality of Street Food. The Progress of all Schemes for the year 2009-10 and 2010-11 is as given in the Statement (*See* below).

SL.No.	Schemes	2009-10	2010-11
1.	Scheme for Technology Upgradation/ Establishment/ Modernisation/ of Food Processing Industries	28	12
2.	R & D	-	01
3.	Food Testing Lab	01	-
4.	EDP	02	03

(c) Number of projects sanctioned for Kerala under various schemes in 2009-10 and 2010-11 are as follows:-

Proposal for expansion of Mega Food Parks is under consideration of Government. On approval thereof proposal for setting up a Mega Food Park in Kerala will be considered. However, Ministry has assisted setting up of six Food Parks in Kerala during 8th to 10th Plan Period.

Statement

SI.	Name of the Scheme	Expenditure	2010-11					
No.		2009-10	Budget Allocation	Expenditure (till 05.08.2010.)				
1.	Scheme for Infrastructure Development	72.94	138.00	25.68				
2.	Scheme of Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries	82.49	81.00	34.09				
3.	Scheme for Quality Assurance, Codex Standards and R&D	29.07	38.00	5.02				
4.	Scheme of HRD	9.46	10.50	2.35				
5.	Scheme of Strengthening of Institutions	83.58	131.50	59.69				
6.	Scheme for Upgradation of Quality of Street Food	0.00	1.00	0.00				
	Total	277.54	400.00	126.83				

Progress of all schemes for the year 2009-10 and 2010-11

Vetting of Environmental Impact Assessment

*214. SHRI N.K. SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has outsourced the job of vetting the Environmental Impact Assessment (EIA) consultants to an industry backed body;

(b) if so, the details thereof;

(c) whether Government has ignored the potential conflict of interest in granting environmental clearance to any project; and

(d) if so, the steps Government proposes to take to bring transparency in granting environmental clearance to various projects?